

ITEM NO.1501

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7879/2019

THE STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

DEVENDRA SHARMA

Respondent(s)

WITH

C.A. No. 7883/2019 (XVI)

C.A. No. 7884/2019 (XVI)

C.A. No. 7880/2019 (XVI)

C.A. No. 7881/2019 (XVI)

C.A. No. 7882/2019 (XVI)

C.A. No. 7886/2019 (XVI)

C.A. No. 7885/2019 (XVI)

C.A. No. 7887/2019 (XVI)

C.A. No. 7888/2019 (XVI)

C.A. No. 7889/2019 (XVI)

C.A. No. 7890/2019 (XVI)

C.A. No. 7891/2019 (XVI)

C.A. No. 7892/2019 (XVI)

C.A. No. 7907/2019 (XVI)

C.A. No. 7893-7900/2019 (XVI)

C.A. No. 7901/2019 (XVI)

C.A. No. 7906/2019 (XVI)

C.A. No. 7902-7903/2019 (XVI)

C.A. No. 7904/2019 (XVI)

C.A. No. 7905/2019 (XVI)

(IA No. 125250/2019 - EXEMPTION FROM FILING O.T.)

C.A. No. 7911-7913/2019 (XVI)

C.A. No. 7908/2019 (XVI)

C.A. No. 7910/2019 (XVI)

C.A. No. 7909/2019 (XVI)

C.A. No. 7611/2019 (XVI)

C.A. No. 7919/2019 (XVI)

C.A. No. 7914/2019 (XVI)

C.A. No. 7915-7916/2019 (XVI)

C.A. No. 7933/2019 (XVI)

C.A. No. 7932/2019 (XVI)

C.A. No. 7917/2019 (XVI)

C.A. No. 7920/2019 (XVI)

C.A. No. 7918/2019 (XVI)

C.A. No. 7921/2019 (XVI)

C.A. No. 7927/2019 (XVI)

C.A. No. 7925/2019 (XVI)

C.A. No. 7924/2019 (XVI)

C.A. No. 7922/2019 (XVI)

C.A. No. 7923/2019 (XVI)
C.A. No. 7926/2019 (XVI)
C.A. No. 7928/2019 (XVI)
C.A. No. 7929/2019 (XVI)
C.A. No. 7930/2019 (XVI)
C.A. No. 7931/2019 (XVI)
C.A. No. 7934/2019 (XVI)
C.A. No. 7935/2019 (XVI)

Date : 17-10-2019 These appeals were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Akhilesh Kumar Pandey, AOR

Mr. Abhinav Mukerji, AOR
Ms. Pratishtha Vij, Adv.
Mrs. Bihu Sharma, Adv.
Mr. Samarth Khanna, Adv.

Mr. Rajiv Kumar, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Sanjeev Gupta, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Manu Shanker Mishra, AOR
Mr. K. V. Mohan, AOR
Mr. Rajivkumar, AOR

Mr. Jamnesh Kumar, Adv.
Mr. Abhay Prakash Sahay, Adv.
Mr. Himanshu Shekhar, AOR

Mr. Binay Kumar Das, AOR
Mr. S. K. Verma, AOR
Mr. Mohit Kumar Shah, AOR

Mr. Bipin Kr. Jha, Adv.
Mr. Mohd. Adeel Siddiqui, Adv.
Mr. Neeraj Gupta, Adv.
Mr. Ajay Kumar Talesara, AOR

Mr. Ranjan Mukherjee, AOR

Mr. Ajay Kumar Singh, AOR
Mr. Ramesh Kumar Tiwari, Adv.

Mr. Gaurav Agrawal, AOR
Mr. Vipin Kumar Jai, AOR
Mr. Devashish Bharuka, AOR
Mr. Navin Prakash, AOR
Mr. Kedar Nath Tripathy, AOR

For Respondent(s) Mr. Himanshu Shekhar, AOR
 Mr. Manu Shanker Mishra, AOR
 Mr. Pahlad Singh Sharma, AOR
 Mr. Ajay Kumar Singh, AOR
 Mr. Gopal Singh, AOR
 Mr. Gaurav Agrawal, AOR

Mr. Shikhil Suri, Adv.
 Mr. Shiv Kumar Suri, AOR

Mr. Kedar Nath Tripathy, AOR
 Mr. Navin Prakash, AOR
 Mr. Abhinav Mukerji, AOR

Mr. Smita Mukherjee, Adv.
 Mr. Hitesh Kumar Sharma, Adv.
 Ms. Meenakshi Das, Adv.
 Mr. Binay Kumar Das, AOR

Mr. Kusum Chaudhary, AOR

Mr. N. Rai, Sr. Adv.
 Prerna Singh, Adv.
 Mr. Shantanu Sagar, AOR

Mr. Chandan Kumar, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice L. Nageswara Rao and His Lordship.

The appeals filed by the State are allowed and the appeals filed by the candidates are dismissed in terms of the Signed Reportable Judgment.

Application(s) for impleadment, intervention and substitution, if any, are allowed.

Pending application(s) stand disposed of.

(GEETA AHUJA)
 COURT MASTER (SH)

(SUNIL KUMAR RAJVANSHI)
 BRANCH OFFICER

(The Signed Reportable Judgment is placed on the file)